



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.10.2024

NOTICE

Please take notice that the following matters adjourned in the Court – IV on 30.09.2024, 03.10.2024, 04.10.2024 & 14.10.2024 respectively, are as follows. The next dates of hearing in the matters are indicated below: -

Sl. No.	Case No.	Name of Parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 (PH)	Sanjeev Abrol Vs. Rahul Singh & Ors. With	30.09.2024	06.11.2024
2.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024 (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors. With	30.09.2024	06.11.2024
3.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	30.09.2024	06.11.2024

4.	Comp. App. (AT) (Ins) No. 1117 of 2022 (PH)	Asst. Commissioner of Income Tax Circle 1 (2)-1 Vs. Divyesh Desai, Liquidator for Precision Fasteners Ltd.	30.09.2024	07.11.2024
5.	Comp. App. (AT) (Ins) No. 187 of 2023 & I.A. No. 677, 678, 679 of 2023 (PH)	Uday J. Desai Vs. Bank of India & Anr.	03.10.2024	07.11.2024
6.	Comp. App. (AT) (Ins) No. 1355 of 2023 & I.A. 4815, 4816 of 2023 (PH)	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr. With	04.10.2024	08.11.2024
7.	Comp. App. (AT) (Ins) No. 939 of 2024 (PH)	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr.	04.10.2024	08.11.2024
8.	I.A. No. 7082 of 2024 in Comp. App. (AT) No. 65 of 2019	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	14.10.2024	21.10.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar